

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No. 3008/2022

(Arising out of impugned final judgment and order dated 09-09-2021 in WC No. 40336/2017 passed by the High Court of Judicature at Allahabad)

SURJEET SINGH SAHNI

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.26093/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.26094/2022-EXEMPTION FROM FILING O.T. and IA No.27872/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 28-02-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Dhruv Mehta, Sr. Adv.
Mr. Rajesh Kumar Gautam, AOR.
Mr. Anant Gautam Adv.
Mr. Nipun Sharma, Adv.
Mr. Ravi Solanki, Adv.
Mr. Shanshank Shekar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Special Leave Petition stands dismissed in terms of the signed reportable judgment.

Pending applications, if any, also stand disposed of.

(NEETU SACHDEVA)
COURT MASTER (SH)

(NISHA TRIPATHI)
BRANCH OFFICER

(signed reportable judgment is placed on the file)

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RECORD OF PROCEEDINGS

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Mr. Nipun Sharma, Adv.
Mr. Ravi Solanki, Adv.
Mr. Shanshank Shekar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Special Leave Petition stands dismissed.
Detailed order to follow.

(NEETU SACHDEVA)
COURT MASTER (SH)

(NISHA TRIPATHI)
BRANCH OFFICER